

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No. 140 - IA 235 of 2020  
ITEM No. 141 - IA 478 of 2020  
ITEM No. 142 - IA 526 of 2020  
ITEM No. 143 - IA 673 of 2020  
ITEM No. 144 - IA 833 of 2020  
ITEM No. 145 - IA/74(AHM)2021  
ITEM No. 146 - IA/261(AHM)2021  
ITEM No. 147 - IA/512(AHM)2021  
In  
CP(IB) 463 of 2019

**Order under Section 7 IBC**

**IN THE MATTER OF:**

Reliance Asset Reconstruction Co Ltd  
V/s  
Morakhia Copper & Alloys Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..19/04/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the RP : Mr. Nipun Singhvi, Advocate  
For the Applicant :Mr. Arpit Singhvi , Advocate, Mr. Rajiv Chawla, Advocate  
on behalf of Mr. Arjun Sheth, Advocate  
For the Respondent : Mr. Karan Yadav, Advocate on behalf of Mr. Rohan  
Lavkumar, Advocate for the Respondent No. 5, Mr.  
Nishith Acharya, Advocate on behalf of Mr. Aditya J  
Pandya, Advocate

**ORDER**

The pleadings are complete.

All matters stand adjourned to 06.07.2022.



**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**



**MADAN B GOSAVI  
MEMBER (JUDICIAL)**